

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 229/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.06.2017

NAME OF THE PARTIES: M/s. Lodha & Shah Builders

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CSA 224/230-232/NCLT/MB/MAH/2017

CSA 225/230-232/NCLT/MB/MAH/2017

CSA 229/230-232/NCLT/MB/MAH/2017

CSA 537/230-232/NCLT/MB/MAH/2017

An Order dated 14.6.2017 having come from the National Company Law Tribunal, New Delhi that there shall be Special Bench at Mumbai from 19.6.2017 to 23rd June, 2017, comprising of Smt. Ina Malhotra, Member (Judicial), list this matter on 22.6.2017 before the Special Bench.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)